

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/176(KB)2018  
IA(I.B.C)/847(KB)2024,  
IA(I.B.C)/845(KB)2024,  
IA(I.B.C)/835(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS IMPEX METAL & FERRO ALLOYS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For the Liquidator  
Mr. Aditya Goptu, Adv. ]  
Samir Kumar Bhattacharyya ] Liquidator of Impex Metal & Ferro Alloys Ltd.

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/847(KB)2024**
  - a. This application has been filed by the Liquidator to place on record the 21<sup>st</sup> Progress Report, which is placed at pages 24 to 76. This application is supported by an affidavit which is placed at pages 21 to 23. The 21<sup>st</sup> Progress Report is taken on record. This application is **allowed** and is accordingly **disposed of**.
  - b. List the matter for further Progress Report on **17.05.2024**.
3. **IA(I.B.C)/845(KB)2024 & IA(I.B.C)/835(KB)2024**
  - a. Hard copies of these applications are not available.
  - b. Let hard copies be made available by the next date of hearing, failing which appropriate orders would be passed on that date.
  - c. List these matters for consideration on **17.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**